

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 45/RP/2017**

**Coram:**

**Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member**

**Date of Order : 12.03.2018**

**In the matter of:**

Petition for review and modification of the order dated 20.9.2017 in Petition No. 272/TT/2015.

**And in the matter of:**

Power Grid Corporation of India Limited  
"Soudamini", Plot No. 2, Sector 29,  
Gurgaon -122001.

**.... Review Petitioner**

**Vs**

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited  
Vidyut Bhawan, Vidyut Marg,  
Jaipur - 302005
2. Ajmer Vidyut Vitran Nigam Limited  
132 kV GSS RVPNL Sub-station Building  
Caligiri Road, Malviya Nagar  
Jaipur-302017.
3. Jaipur Vidyut Vitran Nigam Limited  
132 kV GSS RVPNL Sub-station Building  
Caligiri Road, Malviya Nagar  
Jaipur-302017.
4. Jodhpur Vidyut Vitran Nigam Limited  
132 kV GSS RVPNL Sub-station Building  
Caligiri Road, Malviya Nagar  
Jaipur-302017.



5. Himachal Pradesh State Electricity Board  
Vidyut Bhawan  
Kumar House Complex Building II  
Shimla-171004
6. Punjab State Power Corporation Ltd.  
Thermal Shed TIA  
Near 22 Phatak  
Patiala-147001
7. Haryana Power Purchase Centre  
Shakti Bhawan, Sector-6  
Panchkula (Haryana) 134 109
8. Power Development Department  
Government of Jammu & Kashmir  
Mini Secretariat, Jammu
9. Uttar Pradesh Power Corporation Limited  
(Formerly Uttar Pradesh State Electricity Board)  
Shakti Bhawan, 14, Ashok Marg  
Lucknow - 226 001
10. Delhi Transco Ltd.  
Shakti Sadan, Kotla Road,  
New Delhi-110002
11. BSES Yamuna Power Ltd.  
BSES Bhawan, Nehru Place,  
New Delhi.
12. BSES Rajdhani Power Ltd.  
Shakti Kiran Building, Karkardooma  
Delhi-110092.
13. North Delhi Power Ltd.  
Power Trading and Load Dispatch Group  
Cennet Building, Adjacent to 66/11 kV Pitampura-3  
Grid Building, Near PP Jewellers  
Pitampura, New Delhi-110 034.



14. New Delhi Municipal Council  
Palika Kendra, Sansad Marg  
New Delhi-110002.
15. U. P. Power Transmission Corporation Ltd.  
11<sup>th</sup> Floor, Shakti Bhawan, 14 Ashok Marg  
Lucknow-226001.
16. North Central Railway,  
Allahabad.
17. Tata Power Delhi Distribution Ltd.  
33 kV Sub-station Building  
Hudson Lane, Kingsway Camp  
North Delhi-110009.
18. Uttarakhand Power Corporation Ltd.  
Urja Bhawan, Kanwali Road  
Dehradun.

.....Respondents

**For Petitioner** : Shri Sitiesh Mukherjee, Advocate, PGCIL  
Shri Deep Rao, Advocate, PGCIL  
Shri S.S. Raju, PGCIL  
Shri S.K. Venkatesh, PGCIL  
Shri Vivek Kumar Singh, PGCIL  
Shri Aryaman Saxena, PGCIL  
Shri Rakesh Prasad, PGCIL  
Shri B. Dash, PGCIL  
Shri A. Choudhary, PGCIL

**For Respondents** : None

### **ORDER**

Instant Review Petition has been filed by Power Grid Corporation of India Ltd. (PGCIL) against the Commission's order dated 20.9.2017 in Petition No. 272/TT/2015 wherein transmission tariff in respect of four assets, namely, (a) 315 MVA 400/220 kV ICT-I and associated bays and 03 Nos. 220 kV line bays at Saharanpur Sub-station, (b)



315 MVA 400/220 kV ICT-II and associated bays and 03 Nos. 220 kV line bays at Saharanpur Sub-station, (c) 50 MVA, 400 kV Bus Reactor-I at Saharanpur Sub-station and (d) 50 MVA, 400 kV Bus Reactor-II at Saharanpur Sub-station was allowed.

2. Learned counsel for the Review Petitioner has contended that denial of cost for 4 nos. line bays of 220 kV at Saharanur, non-consideration of RCE submitted vide affidavit dated 14.6.2017 and restricting the capital cost to FR are erroneous and constitute error apparent on the face of record. He requested to modify the order dated 20.9.2017 by allowing the cost of 4 nos. line bays of 220 kV at Saharanur and considering the RCE submitted in the main petition.

3. We have considered the submissions of the Review Petitioner. We admit the review petition and direct to issue notice to the Respondents.

4. The Review Petitioner is directed to serve copy of the review petition on the respondents by 14.3.2018. The respondents are directed to file their replies by 10.4.2018 and the Review Petitioner to file rejoinder, if any, by 20.4.2018. The parties are directed to comply with above directions within the timeline specified. No extension of time shall be granted.

5. The Review Petition shall be listed for hearing on 8.5.2018.

sd/-  
**(Dr. M.K. Iyer)**  
**Member**

sd/-  
**(A.S. Bakshi)**  
**Member**

